

B.S.BHANUMATHI
REGISTRAR GENERAL



AMARAVATI
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20 NOV 2020

ROC.No.175/2019-DI(2), dated 17-11-2020

The Principal District Judge,
Eluru,
West Godavari District.

(With a request to circulate a copy of the letter to all the Judicial Officers including the Special Judges and Family Court Judges, working in the Unit.)

Sub:- Law Books/Journals – Subordinate Courts – Subscription of Law Books / Journals for supplying to all the Subordinate Courts in the State of Andhra Pradesh for the calendar year 2020 – Regarding.

Ref:- High Court's Purchase Order Roc.No.175/2019-DI(2), dated 05-11-2020.

I am to inform you that the High Court of Andhra Pradesh has placed orders with Publisher / firm for supply of following Journals for the calendar year 2020 to all the Subordinate Courts in the State as per the list enclosed.

S. No.	Name of the Journal	Name of the Publisher/ Authorised dealer
01	ALL INDIA REPORTER (AIR)-2020 (In 12 Monthly loose parts)	M/s All India Reporter Pvt. Ltd., Congress Nagar, Nagpur – 440 012 (Maharashtra)

I request you to send acknowledgements quarterly after the receipt of all the above Journals by the Subordinate Courts concerned without fail. If there are any missing parts, immediate steps be taken to remind the concerned publisher for supply of the same and a report showing the steps taken in this regard may be submitted to the High Court.

I also request you to inform the concerned publishers whenever there is a change in address of the Courts in your Unit. If any new Court included in the list has not been established, the journals subscribed to the said Court may be retained with the District Court and handed over after the establishment of the said Court.

Yours sincerely,

REGISTRAR GENERAL

17/11/2020

Encl: As above

R-8978


20/11/2020



PTR

PRL. DISTRICT COURT, WEST GODAVARI, ELURU, DT. 21-11-2020.

Copy Communicated to all the Judicial Officers working in the unit of West Godavari, with a request to send acknowledgments quarterly after the receipt of all the above Journals without fail. If there are any missing parts, immediate steps be taken to remind the concerned publisher for supply of the same and a report showing the steps taken in this regard may be submitted to the Principal District Court, W.G., Eluru.


PRL. DISTRICT JUDGE
W.G., ELURU. 21/11
21/11/2020

Copy to:

The Superintendent, Accounts Section, District Court, W.G., Eluru.

The In-charge System Officer, Prl., District Court, W.G., Eluru with a direction to upload the same in the official website of the District Court and also send **e-mails** to all the courts.

DIB HQ 4415
DATE 21/11/2020